

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

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CP No.256/94 in OA No.787/92

NEW DELHI THIS THE 4TH DAY OF JANUARY, 1995.

MR.JUSTICE S.K.DHAON, VICE-CHAIRMAN(J)  
MR.B.N.DHOONDIYAL, MEMBER(A)

Shri Sri Kishan  
S/o Shri Bhagwan Das  
R/o Gali No.26,  
Sant Nagar  
Burari,  
New Kingsway Camp  
New Delhi.

... Petitioner.

NONE

vs.

Union of India

1. Shri Masih-uz-zaman  
General Manager  
Northern Railway  
Baroda House  
New Delhi.

2. Shri R.N.Aga  
Divisional Railway Manager  
Northern Railway  
Chelmsford Road  
New Delhi.

... Respondents

BY ADVOCATE SHRI R.L.DHAWAN.

ORDER(ORAL)

JUSTICE S.K.DHAON:

The complaint in this petition is that the directions given by this Tribunal on 27.5.1992 are not being carried out.

2. The directions, in substance, were that the respondents shall pay a sum of Rs.13,182/- to the petitioner towards Death-Cum-Retirement Gratuity(DCRG) with interest at the rate of 10% p.a and the respondents were to release post retirement passes to the petitioner.

3. A counter-affidavit has been filed on behalf of the respondents stating therein that on 23.12.1994, a sum of Rs.15606/- was handed over to the counsel for the petitioner. The break-up of the said amount is like this:

(i)	Amount withheld from DCRG	Rs.13,182-00
(ii)	Reimbursement	Rs. 2,424-00


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By means of cheque No.460279 dated 2.12.1994 a sum of Rs.5053/- was paid to the petitioner as interest on the withheld amount of DCRG of Rs.13,182/-. The cheque was delivered to the counsel for the petitioner on 5.12.1994. The post-retirement complimentary passes will be issued to the petitioner when he applies for the same.

4. Shri R.L.Dhawan, counsel for the respondents, informs us that Shri S.K.Sawhney, counsel for the petitioner gave an indication to him(Sh.R.L.Dhawan) that the petitioner is now satisfied that the directions given by this Tribunal have been fully complied with.

5. In view of the statement of Shri Dhawan, this petition is dismissed. Notices issued to the respondents are discharged.

6. No costs.

  
(B.N.DHOUNDIYAL)  
MEMBER(A)

  
(S.K.DHAON)  
VICE-CHAIRMAN(J)

SNS